

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) While the subject-wise information is not maintained centrally, a total of 1812 posts of Lecturer against the sanctioned strength of 5507 posts in respect of 19 Central Universities were lying vacant as on 31st March, 2009, as per the information furnished by the University Grants Commission (UGC). Further, as per the available data pertaining to 31st August, 2008 in respect of 8 more Central Universities, 307 posts of Lecturer against the sanctioned strength of 1365 posts were lying vacant. 126 posts of Lecturers — 9 in respect of Guru Ghasidas Vishwavidyalaya and 117 in respect of newly established eleven Central Universities (other than Central University of Himachal Pradesh) have been sanctioned by the UGC only on 25th June, 2009.

Each Central University is governed by its individual Act of Parliament and the Statutes made thereunder. In terms of the relevant Statutes, the appointments to the teaching posts in a University are made by its Executive Council/Board of Management on the recommendations of a Selection Committee constituted in accordance with the provisions of these Statutes. The Selection Committee includes, *inter-alia*, a nominee of the Visitor. In view of the foregoing, this Ministry's role is limited to providing the Visitor's nominees to the Selection Committees. The Government/UGC have, however, taken various measures to attract bright young people to adopt teaching in higher education as a career, such as enhancing rates of Junior and Senior Research Fellowships by about 50%; disbursement of grant for presentation of research papers in international fora/conferences; permitting the Universities to engage adjunct/guest faculty to meet the shortfall; allowing contractual appointments for Faculty; and allowing consultancy charges to be shared by the Faculty.

Setting up Higher Education Commission

1114. DR. (SHRIMATI) NAJMA A. HEPTULLA:

SHRI MAHENDRA MOHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to form a statutory body called Higher Education Commission subsuming bodies like University Grants Commission (UGC), All India Council for Technical Education (AICTE) and Distance Education Council;

(b) if so, the details of proposed Commission;

(c) whether medical education will also be part of proposed commission; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The "Committee on Renovation and Rejuvenation of Higher Education" (Yash Pal Committee) has recommended the creation of an all-encompassing National Commission for Higher Education and Research (NCHER) with

constitutional status to replace the existing regulatory bodies including All India Council for Technical Education (AICTE), National Council for Teacher Education (NCTE) and the Distance Education Council (DEC). It has also been recommended that the other regulatory bodies in professional education such as the Medical Council of India (MCI), Dental Council of India (DCI), Bar Council of India (BCI) etc. should be divested of their academic functions and the universities be made responsible for the academic content of all courses and programmes of study including professional courses. It has been further recommended that the proposed NCHER may have a seven member board with a full time chairperson.

Universities set up by State Legislation

1115. SHRI SANTOSH BAGRODIA:

SHRI MAHMOOD A. MADANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Universities set up by the enactment of State Legislature during the last three years, State-wise;

(b) how many of them are private universities;

(c) whether the Union Government has prescribed any norms regarding financial standing, academic standards, selection of Vice-Chancellors and faculty, composition of Governing bodies and academic bodies of these Universities;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) According to the available information, the number of State Universities set up during the period from 30.6.2006 to 1.7.2009, is as under:-

Sl. No.	Name of the State	Total No. of State Universities (including Private Universities)	No. of Private Universities
1	2	3	4
1.	Andhra Pradesh	07	—
2.	Assam	01	—
3.	Bihar	01	—
4.	Chhattisgarh	02	02
5.	Gujarat	03	02
6.	Haryana	03	—